

Minutes of Exim Facilitation Committee (EFC) meeting No. 10/AM-18 dated 19.01.2018 for import of restricted items

Meeting No. 09 of AM-18 of EXIM Facilitation Committee (EFC) was held on 19.01.2018 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P. Agarwal, Under Secretary, M/o P&NG
- (ii) Shri Tarun Kathula, Project Manager, MoEF&CC(WL)
- (iii) Shri Sandeep Chauhan, Development Officer, DIPP
- (iv) Shri Nand Lal, Consultant, DIPP
- (v) Shri K.K. Tiwari, Industrial Adviser, D/o Heavy Industry
- (vi) Shri S.P. Roy, Jt.DGFT, DGFT
- (vii) Shri Rajesh Malhotra, Dy.DG, DGFT
- (viii) Shri Abdul Saidiq Khan, FTDO, DGFT

3. The total number of cases considered in the meeting was 242. The Committee approved 38 cases, rejected 4 cases, closed 1 case & deferred 199 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval in Parts 12 & 17 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated..

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT(Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-I Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from DAHD&F & MOEFCC (WL) on 18.03.2016 and 11.11.2016.
2.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from DAHD&F on 18.03.2016 and 11.11.2016.
3.	M/s. Sagawadi Education & Gaushala Public Charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from DAHD&F on 17.08.16
4.	M/s. Delta Exim Services, Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 09.02.17 Comments sought from MOEF&CC(WL) on 07.12.16

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5.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from DAHD&F & MOEF&CC (WL) on 15.12.2016
6.	M/s Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	Inos of Alpaca(Vicugana Pacos), Inos of Llama(llama glama), Inos of Mandrill Monkey(Mandrillus Sphnix), 5 nos of Lemur(Lemur catta) and Inos of Cassowary (casuarius bennetti)	8,777	Comments sought from DAHD&F & MOEF&CC (WL) on 16.12.2016
7.	M/s Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Import of Labeo Bata(Bengali-Bata Maach)	--	Comments sought from DAHD&F on 17.2.2017
8.	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	DAHD&F vide OM dated 01.03.17 and 03.04.17 has sought information from the firm.
9.	M/s. Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from DAHD&F on 13.1.2017. MoEF&CC vide OM No. 3-14/2017/WL dated 17.03.2017 has sought information from the firm.
10.	M/s. Hidden Streams, Kottakuppam , T.N. 01/53/8/0004/AM18/H-2 /IC	05.04.17	4 nos of Kangal Puppies	1.12	Comments sought from DAHD&F on 26.4.17
11.	M/s. Umino Aquarium & pet Shop, Chennai 01/53/162/Misc/AM18/U-1/IC	19.04.17	Live Ornamental Fishes	145.49	Clarification sought from the firm on 13.07.2017. Again sent for comments on 27.10.2017
12.	M/s. Libra Aquarium, Chennai 01/53/8/121/AM18/L-1/IC	27.04.17	15 MTs of Aquatic Fish feed	0.0001	Comments sought from DAHD&F dated 15.05.2017
13.	M/s. Jose Maria Telleria, Manali , H.P. 01/53/8/0135/AM18/J-4/IC	28.04.17	1 Pet Dog	Nil	Comments sought from DAHD&F on 9.5.17
14.	M/s. Shabdi International, Mumbai 01/53/162/MISC/AM18/S-8/IC	02.05.17	2 Pairs Goats	.50	Comments sought from DAHD&F on 12.5.17
15.	M/s. Shabdi International, Mumbai 01/53/8/151/AM18/S-7/IC	02.05.17	10 Pairs Goats	2.0	Comments sought from DAHD&F on 12.5.17
16.	M/s. J.K. Trust, Bombay 01/53/8/156/AM18/J-5/IC	02.05.17	1000 Nos. of Bovines Sexed Semen-HF	15.29	Comments sought from DAHD&F on 01.06.2017
17.	M/s. Indira Gandhi Zoological Park, Vishkhapatnam 01/53/8/185/AM18/I-3/IC	04.05.17	4 nos of Grant Zebras	--	Comments sought from DAHD&F on 12.5.17 Recommended by MoEF&CC vide OM No. 3-44/2017/WL dated 01.08.2017
18.	M/s. Sahara Pure Eatable Corporation Ltd., Mumbai 01/53/8/275/AM18/S-15/IC	22.05.17	1000 Nos. of Frozen Bovine Gir Embryos, Milking Gir 100%	257.00	DAHD&F vide OM dated 19.07.2017 has sought information from the firm.

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19.	M/s. Heritage Equestrian Sports Academy, Mohali (PB) 01/53/8/300/AM18/H-11/IC	24.05.17	3 Sport Horses	21.55	DAHD&F vide letter dated 27.06.17 has sought information from the firm.
20.	M/s. Shefali Sharma 01/53/8/162/AM-18/S-31/IC	06.06.17	Pet Dog	NA	Comments sought from DAHD&F 06.07.2017
21.	M/s. Vimkuda Enterprise, New Delhi 01/53/8/369/AM18/V-4/IC	12.06.17	25000 Doses of HF Conventional Semen of the Bulls	68.05	DAHD&F vide letter dated 06.07.2017 has sought information from the firm.
22.	M/s. Nikhil Mohan , Gurgaon 01/53/162/Misc/AM-18/N-15/IC	15.06.17	1 Pet Dog	.075	Comments sought from DAHD&F 20.06.2017
23.	M/s. Santosh Kumar IFS, Chief Conservator of Forest & Executive Director, Bannerghatta, Bangalore 01/53/8/410/AM18/S-27/IC	23.06.17	2 Male & 2 Female Giraffe	.60	DAHD&F vide OM dated 19.07.2017 has sought information from the applicant Recommended by MOEF&CC vide OM No. 3-46/2017/WL dated 1.09.2017
24.	M/s Madras Crocodile Bank Trust, Mamallapuram, TN01/53/8/462/AM18/M-8/IC	06.07.17	2 Orinoco Crocodiles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17
25.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 01/53/8/469/AM18/M-9/IC	07.07.17	40 Nos. of Spotted Pond Turtles	NA	Comments sought from DAHD&F & MOEF&CC on 14.07.17
26.	M/s. Your Friends Aquarium, Chennai 01/53/8/524/AM18/Y-2/IC	20.07.17	Ornamental Fish	119.83	Comments sought from DAHD&F on 28.07.17
27.	M/s. Archana Kaliappan 01/53/8/Misc/AM18/A-29/IC	21.07.17	PET	.59	Comments sought from DAHD&F F on 21.07.2017
28.	M/s. SA Zoological Centre, Bhubaneshwar 01/53/8/541/AM18/S-35/IC	26.07.17	465 Nos. of Live Animals (as per list enclosed)	230	As per DAHD&F OM No. 110/121/2017(NF-T) dated 23.11.2017 and MoEF&CC (WL) OM No. 3-74/2017/WL dated 19.12.2017, the committee decided to approve (i) 20 pairs (20 males & 20 female) of Maniature Horse and Shetland Ponies (ii) 40 pairs (40 male and 40 female) of Rabbit and recommended for (i) 10 pairs (10 male and 10 female) of Zebra (ii) 10 pairs (10 male and 10 female) of Kudu (iii) 10 pairs (10 male and 10 female) of Okapi and (iv) 20 pairs (20 male and 20 female) of Alpaca, subject to approval by the competent authority.
29.	M/s. Curator Indira Gandhi Zoological Park, Visakhapatnam 01/53/8/595/AM18/C-13/IC	09.08.17	10:10 NOS. of Greater Flamingos (Phoenicopterus Roseus)	As a Gift	Recommended by DAHD&F vide OM No. 110-106/2017 (NF-T) dated 14.09.2017 Comments sought from MoEF&CC(WL)

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30.	M/s. Plutus International Exports, Chennai 01/53/8/644/AM18/P-14/IC	21.08.17	1500 Qty Cartons of birds Eggs in Shell, Fresh, Preserved of Cooked for Hatching	15.00	DAHD&F vide OM No. 110-122/2017 (NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
31.	M/s. Sdak Exim Solutions Pvt Ltd, Pune 01/53/8/664/AM18/S-49/IC	23.08.17	500 Nos. of Saanen Goats	37.49	DAHD&F vide OM No. 110-108/2017 (NF-T) dated 26.10.2017 has sought certain information from the firm.
32.	M/s. Govind Milk & Products P. Ltd, Satara, Maharashtra 01/53/162/Misc/AM18/G-25/IC	01.09.17	3500 Nos. of Bovine Semen	24.05	Comments sought from DAHD&F on 04.09.2017
33.	M/s. Aravind Viswambharan, Kollam 01/53/162/Misc/AM18/D-18/IC	04.09.17	2 Nos. of Parrots (macaw)	.10	Comments sought from DAHD&F on 04.09.2017 MoEF&CC(WL) vide OM No. 3-74/2017/WL dated 05.01.2018 has sought following details from the applicant : i) Purpose of import of parrots to India; (ii) Their origin , scientific names ; (iii) Recommendation of chief wildlife warden, Government of Kerala.
34.	M/s. The Other Aquarist, Villupuram, Tamil Nadu 01/53/162/Misc/AM18/T-18/IC	14.09.17	1900 Nos. of Ornamental Live Frogs	23.94	Comments sought from DAHD&F on 14.9.2017
35.	M/s. Khaleefa Trading, Palakkad, Kerala 01/53/8/8702/AM18/K-10/IC	17.09.17	31000 Cartons of Egg for Hatching (COBB 500)	161.44	DAHD&F vide letter No. 110-122-2017 (NF-T) dated 03.01.2018 has requested the firm to provide certain information. The information submitted by the firm forwarded to DAHD&F on 18.01.2018
36.	M/s. Maximilian Koch, Jaipur 01/53/162/Misc/AM18/M-24/IC	19.09.17	01 Dog	13 Rupees	Comments sought from DAHD&F on 19.9.2017
37.	M/s. Director, Department of Museums & Zoos Thiruvananthapuram 01/53/8/4191/AM18/D-21/IC	19.09.17	"Exotic Animals" 4 Nos. of Giraffe, 5 Nos. Zebra, 4Nos. of Lion and 2 Nos. of Jaguar	119.83	Recommended by DAHD&F vide OM No. 110-106/2016 (NF-T) dated 26.10.2017 Comments sought from MOEF&CC(WL)

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38.	M/s Plutus International Exports, Chennai 01/53/162/Misc/AM15/P-15/IC	29.09.17	1500Qty Cartons of Birds Eggs in shell , Fresh, Preserved of Cooked for Hatching	29.50	DAHD&F Vide OM No. 110-122/2017(NF-T) dated 30.10.2017 has informed that they have examined the application and it was decided that an inspection of the premises of the firm may be carried out. A report will be sent after receiving satisfactory inspection report.
39.	M/s. Aqua Galaxy, Mumbai 01/53/8/7422/AM18/A-42/IC	25.10.17	Ornamental Fishes	31.45	Comments sought from DAHD&F on 31.10.2017
40.	Mr. Sukhjit Singh, Westland, USA 01/53/162/Misc/AM18/S-66/IC	30.10.17	2 Nos. of Grey Hound Dogs	.20	Comments sought from DAHD&F on 30.10.2017
41.	M/s. Aviagen India Poultry Breeding Company P. Ltd, Tirupur 01/53/8/8010/AM18/A-44/IC	31.10.17	30000 Nos. of Aviagen Broiler great Grand Parent Stock Day Old Chicks	1540.1	Comments sought from DAHD&F on 3.11.2017
42.	M/s. GVK, Bioscience P. Ltd, Hyderabad 01/53/162/Misc/G-27/IC	01.11.17	70 Nos. of Dog , 30 Nos. of Monkey an 60 nos. of Pig	33.59	Comments sought from DAHD&F on 1.11.2017
43.	M/s. Sona Chicken & Frozen Foods, Kerala 01/53/8/9199/AM18/S-69/IC	09.11.17	4800 no of Cartons of Broiler Hatching Eggs	110.62	DAHD&F vide letter No. 110-122-2017 (NF-T) dated 03.01.2018 has requested the firm to provide certain information.
44.	M/s. Highgrove Stud and Agricultural Farms, Mumbai 01/53/8/6271/AM18/H-19/IC	13.11.17	15 Nos. of Broodmares	360.00	Comments sought from DAHD&F on 23.11.2017
45.	M/s. RCC Laboratories India P. Ltd, Hyderabad 01/53/8/10384/AM18/R-31/IC	16.11.17	200 Nos. of New Zealand White (NZW) Rabbits Male and Female	33.60	Approved as recommended by DAHD&F vide OM No. 110-105/2016 (NF-T) dated 24.01.2018 and e-mail dated 02.02.2018.
RA Hyderabad may issue the import authorization to the applicant for import of 200 Nos. of NZW rabbits (Males & Females of age 4 to 16 weeks) from USA/UK/Canada for a CIF value of Rs 33,60,500/- (USD 51,700) subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 24.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
46.	M/s. Rattandeep Kaur, London 01/53/162/Misc/AM18/R-29/IC	23.11.17	1 Pet Dog	NA	DAHD&F vide OM No. 110-116/2017(NF-T) dated 14.12.2017 has asked the owner to submitted the petbook. The documents received from the applicant on 17.01.2018
47.	M/s. Shree Yashas Aquariums, Bangalore 01/53/8/11322/AM18/S-71/IC	28.11.17	71200 nos of. Ornamental Fish	19.95	Comments sought from DAHD&F on 30.11.2017
48.	M/s. Syngene International Ltd, Bangalore 01/53/8/12101/AM18/S-73/IC	30.11.17	900 Nos. of Guinea pig, 250 Nos. of Hamsters,& 800Nos. of Rabbit	448.17	Comments sought from DAHD&F on 12.12.2017

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49.	M/s. R.K Aquarium World Howrah, West Bengal 01/53/8/8614/AM18/R-28/IC	30.11.17	Ornamental Fish & Psittaciforms Including Parrots Parakeets Macaws and Cockatoos	134.64	Comments sought from DAHD&F and MOEF&CC (WL) on 30.11.2017
50.	M/s. Padmaja Naidu Himalayan Zoological Park, Darjeeling, (WB) 01/53/8/12396/AM18/P-26/IC	01.12.17	05 Nos. of Takin (3 male and 2 female)	0.00	Comments sought from DAHD&F on 12.12.2017
51.	M/s. Sheetal Negi, USA 01/53/162/Misc/AM18/S-72/IC	04.12.17	01 Nos. of Pet Dog (Female)	NA	Comments sought from DAHD&F on 04.12.2017
52.	M/s. Manjari Horse Breeders' Farm P.Ltd, Mumbai 01/53/8/12636/AM18/M-31/IC	05.12.17	01 no.of Stallion/Colt and 20 nos. of Broodmares /Fillies (Live Horses)	2000.0 0	Comments sought from DAHD&F on 12.12.2017
53.	M/s. Vishal Enterprises, Surat 01/53/8/12734/AM18/V-19/IC	07.12.17	Ornamental Fish	27.76	Comments sought from DAHD&F on 12.12.2017
54.	DR. Rajendra Manohar Deshmukh, Mumbai 01/53/8/12985/AM18/D-25/IC	07.12.17	01 no. of Red Eared Slider (Trachemys Scripta Elegans)	.00085	Comments sought from DAHD&F on 12.12.2017
55.	M/s. National Centre for Biological Science, (NCBS), Bangalore 01/53/8/12731/AM18/N-33/IC	07.12.17	Hover Fly and Eristalis Tenax Eggs/ Pupae	.40	Comments sought from DAHD&F 09.01.2018
56.	M/s. Elens Ivanovski Esq. USA 01/53/8/13521/M18/M-32/IC	12.12.17	01 no. of Service/Therapy Dog	NA	Comments sought from DAHD&F on 15.12.2017
57.	M/s. Blue Ocean Aquaria, Kolkata 01/53/8/13542/AM1/B-18/IC	12.12.17	Ornamental Fish	51.06	Comments sought from DAHD&F on 22.12.2017
58.	M/s. I.Z. Aquatic Life, Kolkata 01/53/8/13541/AM1/I-23/IC	12.12.17	Ornamental Fish	53.91	Comments sought from DAHD&F on 22.12.2017
59.	M/s. Sinha Aquiriam, Howrah 01/53/8/13543/AM18/S-74/IC	12.12.17	Ornamental Fish	23.74	Comments sought from DAHD&F on 22.12.2017
60.	M/s. Zon Groves and Farms, Telengana 01/53/8/13271/AM18/Z-2/IC	12.12.17	09 no. of Horses	60.90	Approved as recommended by DAHD&F vide OM No. 110- 102/2016(NF-T) dated 12.01.2018
RA Hyderabad may issue the import authorization to the applicant for import of 09 Nos. of horses (07 Nos of Males and 02 Nos. of females) from UK/Germany/Netherland for a CIF value of Rs 60,90,000/- (USD 5530000) subject to the conditions mentioned in the DAHD&F O.M. No. 110-102/2016 (NF-T) dated 12.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
61.	M/s. Chozom L. Gyanatsang, Canada 01/53/8/15009/AM18/C-25/IC	14.12.17	01 No. of Pet Dog	NA	On the communication of DAHD&F vide OM No. 110- 116/2017(NF-T) dated 12.01.2018, the committee decided to seek further clarification from the applicant and D/o AHD&F that how they ensure that the dog will be exported back.

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62.	M/s. Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/13834/AM18/S-75/IC	14.12.17	930 Nos. of Mice	82.64	Approved as recommended by DAHD&F vide OM No. 110-105/2016(NF-T) dated 12.01.2018
RA Mumbai may issue the import authorization to the applicant for import of 930 nos. of live mice from USA for a CIF value of Rs 82,64,631.84/- (USD 122,131.40) for R & D Purposes subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 12.01.2018 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
63.	M/s. Beryl Aqua P. Ltd, Chennai 01/53/8/14088/AM18/B-20/IC	14.12.17	Ornamental Fish	42.78	Comments sought from DAHD&F on 22.12.2017
64.	Dr. Alok Srivastava, Head of the Department, Centre for Stem Cell Research, Vellore 01/53/8/15015/AM18/D-26/IC	14.12.17	10 Nos. of Mice	2.52	Approved as recommended by DAHD&F vide OM No. 110-105/2016(NF-T) dated 12.01.2018
RA Chennai may issue the import authorization to the applicant for import of 10 nos. of mice from USA for a CIF value of Rs 2,52,996.98/- (USD 3927.50) for R & D Purposes subject to the conditions mentioned in the DAHD&F O.M. No. 110-105/2016 (NF-T) dated 12.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
65.	Mr. Amar Sarin, New Delhi 01/53/8/15325/AM18/A-57/IC	27.12.17	5 nos. of Riding Horse, 3 nos. of Mares and 01 no. of Stallion	86.46	Approved as recommended by DAHD&F vide OM No. 110-102/2016 (NF-T) dated 12.01.2018
CLA New Delhi may issue the import authorization to the applicant for import of 5 nos. of Riding Horse, 3 nos. of Mares and 01 no. of Stallion from Poland/Germany/Netherland/Belgium/Switzerland/Luxembourg /UK/Ireland/France/Spain for a CIF value of Rs 86,46,000/- (Euro 1,08,000/-) subject to the conditions mentioned in the DAHD&F O.M. No. 110-102/2016 (NF-T) dated 12.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
66.	M/s. Kevic Setalvad, Mumbai 01/53/8/15211/AM18/K-12/IC	27.12.17	08 Nos. of Riding Horses	80.00	Approved as recommended by DAHD&F vide OM No. 110-102/2016(NF-T) dated 12.01.2018.
RA Mumbai may issue the import authorization to the applicant for import of 08 Nos. of horses (04 no. of Males-colts/stallion/geldings and 04 nos. of Females-Fillies/mares) from Belgium/France/Germany/ Hungary/Ireland/ Netherland/ UK for a CIF value of Rs 80,00,000/- (Euro 1,05,000), subject to the conditions mentioned in the DAHD&F O.M. No. 110-102/2016 (NF-T) dated 12.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
67.	M/s. A. B. Stud Thoroughbred Pvt .Ltd, New Delhi 01/53/8/15322/AM18/A-56/IC	27.12.17	01 No. of Stallion and 06 nos. of Broodmares	105.00	Approved as recommended by DAHD&F vide OM No. 110-102/2016(NF-T) dated 12.01.2018
CLA New Delhi may issue the import authorization to the applicant for import of 07 nos. of horses (01 No. of Stallion and 06 nos. of Broodmares) from Dubai/Germany/Netherland/Belgium/Switzerland/USA/UK/Ireland/France/South Africa/ Japan for a CIF value of Rs 1,05,00,000/- (USD 1,50,000), subject to the conditions mentioned in the DAHD&F O.M. No. 110-102/2016 (NF-T) dated 12.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
68.	Miss Neelam Jassal, Delhi 01/53/8/15346/AM18/N-38/IC	27.12.17	01 Pet Dog	Nil	Comments sought from DAHD&F 05.01.2018
69.	M/s. Sayed Muballigh Husain, New Delhi 01/53/8/15590/AM18/S-77/IC	29.12.17	03 Nos. of Riding Horses	24.48	Approved as recommended by DAHD&F vide OM No. 110-102/2016(NF-T) dated 12.01.2018

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CLA New Delhi may issue the import authorization to the applicant for import 03 Nos. of Riding horses of from USA/Germany/Holland/Belgium for a CIF value of Rs 24,48,000/- (USD 36,000) subject to the conditions mentioned in the DAHD&F O.M. No. 110-102/2016 (NF-T) dated 12.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

70.	Mr. Arif Wali, Indirapuram, Ghaziabad 01/53/8/15766/AM18/A-58/IC	01.01.18	01 no. of pet cat	.32	Approved as recommended by DAHD&F vide OM No. 110-104/2016(NF-T) dated 12.01.2018
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CLA New Delhi may issue the import authorization to the applicant for import of 01 no. of pet cat (female, scotish fold and silver colour) from USA for a CIF value of Rs 32500/- (USD 500), subject to the conditions mentioned in the DAHD&F O.M. No. 110-104/2016 (NF-T) dated 12.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

71.	Mrs. Riddhima Arora, New Jersey 01/53/8/17819/AM18/R-37/IC	17.01.18	01 no. of Dog	NA	Rejected as the Dog is not pet of the applicant.
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Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

72.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres& Tubes (With side wall cut/multi cut/ Shreds)	307.35	Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016. Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process.
73.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.2017.
74.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	The committee noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is 'Prohibited' under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015
75.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17 Comments sought from MOEF&CC on 02.01.2017
76.	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	83.30	Recommended for 1948 MTs by DIPP vide OM No. 9/15/2017-TSW/70 dated 17.05.17 Comments sought from MoEF&CC on 09.03.2017

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77.	M/s. Satyam Rubber Co. Morbi, Gujarat 01/53/8/1378 /AM17/S-104/IC	08.03.17	2000 MTs of Rubber Scrap of Tube, Tyre, Conveyor Belt Etc.	10.0	DIPP vide OM No. 9/19/2017- TSW/42 dated 25.08.17 has sought information from the firm. Comments sought from MoEF&CC on 15.03.2017
78.	M/s. ISGEC Hitachi Zosen Ltd., Noida 01/53/8/1428/AM17/I-47/IC	15.03.17	64 nos of Re-Treated Tyre (For Use in 650 MT Hydraulic " in plant movement and jacking system)	31.93	Approved as recommended by DIPP vide OM No. P- 47012/13/2018-TSW dated 29.01.2018
CLA New Delhi may issue the import authorization to the applicant for import of 56 Nos. of retreated tyres (for use in 650 MT Hydraulic in plant movement & jacking system) from Italy for a proportionate CIF value subject to the conditions that the items will be used as captive use only, as well as with actual user condition besides other usual conditions of import authorization.					
79.	M/s. Singodaa Industries, Bharuch 01/53/162/00062/AM17/S-107/IC	17.03.17	20000 MTs of Battery Plate Scrap	1400.0	Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17. Comments sought from MoEF&CC on 20.03.2017
80.	M/s. Shree Cement Ltd, Ajmer 01/53/8/1485/AM17/S-111/IC	29.03.17	500 Tonnes of Solid Recovered Fuel (SRF) – Allied Industrial /Commercial Waste	6.86	The committee noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is 'Prohibited' under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015.
81.	M/s. Great Town Trading P. Ltd, Mumbai 01/53/162/Misc/AM18/G- 8/IC	16.05.17	1000 MT of Solid Recovered/Replacement Fuel (SRF) (Municipal Waste)	41.18	The committee noted that the item for import is derived from municipal waste and decided to seek clarification from MoEF&CC whether import of such item is 'Prohibited' under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015
82.	M/s. Sreemrr Eco Green Industries P. Ltd, Hyderabad 01/53/162/Misc/AM18/S-18/IC	26.12.17	Enhancement in the quantity of old & used rubber tyres scrap (cut/shredded) (loose or press baled) from 12,270 MT to 15,000 MT	594.0	Approved as recommended by DIPP vide OM No. P- 47012/2/2018-TSW dated 10.01.2018 and MoEF&CC vide OM No. 23-134/2013- HSMMD dated 31.05.2017
RA Hyderabad may enhance the quantity of the import item from 12,270 MT to 15,000 MT of import authorization No. 0950000732 dated 07.08.2017 with proportionate increase in CIF value issued to the applicant without any change in other terms and conditions of the said import authorization.					
83.	M/s. S&J Granulate Solutions P.Ltd, Mumbai 01/53/162/Misc/AM18/S-17/IC	23.12.17	Enhancement in the quantity Old & Used Rubber Tyres (cut/shredded / Baled Press) from 40,000 MT	4290.0	Approved as recommended by DIIP vide OM No. P- 47012/10/2018-TSW dated 12.01.2018 and MoEF&CC vide OM No. 5-19/2011-

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			to 60,000 MT		HSMD dated 10.01.2018
RA Mumbai may enhance the quantity of the import item from 40,000 MT to 60,000 MT of the import authorization No. 0350003450 dated 29.06.2017 with proportionate increase in the CIF value issued to the applicant without any change in other terms and conditions of the said import authorization.					
84.	M/s. Gulati Udyog, Bhilai Chhattisgarh 01/53/8/501/AM18/G-18/IC	17.07.17	34000 MT of used rubber tyre with multiple cuts or single cut or shredded in press baled or loose form	1547.0	Approved as recommended by DIPP vide OM No. 9/47/2017-TSW/112 dated 24.07.2017 and MOEF&CC vide OM No. 23-19/2015-HSMD dated 05.1.2018
RA Raipur may issue the import authorization to the applicant for import of 30,000 MT of used rubber tyre scrap (multi-cuts/ single Cut/Shredded) (Press Baled or Loose Form) for manufacturing of crumb rubber/rubber granules from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM. No 23-19/2015-HSMD dated 05.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Raipur.					
85.	M/s. SNR Reclamations Pvt. Ltd, Ludhiana 01/53/8/606/AM18/S-44/IC	01.08.17	2000 MT of Used Butyl Rubber Tubes Scrap with One Cut or multiple cuts/baled/shredded/press	160.00	Approved as recommended by DIPP vide OM No. 9/62/2017/TSW dated 17.08.2017 and MoEF&CC vide OM No. 23-86/2015-HSMD dated 05.01.2018
RA Ludhiana may issue the import authorization to the applicant for import of 1500 MT of used butyl rubber tubes scrap (with multiple cuts/shreds/press baled) for manufacture of reclaimed rubber/reclaimed rubber sheets from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC O.M. No. 23-86/2015-HSMD dated 05.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.					
86.	M/s. Shree Mangal Radhika Industries, Sonipat, Delhi 01/53/8/603/AM18/S-42/IC	10.08.17	4000 MT of Used Tyres & Tubes Scrap with one cuts or multiple cuts/baled/shredded/press	320.00	Approved as recommended by DIPP vide OM No. 9/61/2017/TSW dated 17.08.2017 and MoEF&CC vide OM No. 23-55/2015-HSMD dated 05.01.2018
CLA New Delhi may issue the import authorization to the applicant for import of 3,200 MT of used rubber tyres & tubes scrap with one cut or multiple cuts/shredded (baled/Pressed or in loose form) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC O.M. No. 23-55/2015-HSMD dated 05.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
87.	M/s. Coastal Rubbers, Hyderabad, AP 01/53/8/3756/AM18/C-15/IC	25.09.17	5500 MT. of Used Tyre & Tubes with multiple cuts/press/baled/shredded	171.60	Approved as recommended by DIPP vide OM No. 9-14/2015-TSW dated 09.10.2017 and MoEF & CC vide O.M. 23-29/2015-HSMD dated 11.01.2018
RA Vijayawada may issue the import authorization to the applicant for import of 4376 MT of used rubber tyres and tubes scrap (multi-cuts/shredded) (Loose or Press Baled) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC O.M. 23-29/2015-HSMD dated 11.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vijayawada.					

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88.	M/s. AP Rubbers Reclaimers Pvt. Ltd, Andhra Pradesh 01/53/8/3755/AM18/A-39 /IC	25.09.17	3000 MT. of Used Tyre & Tubes with multiple cuts/baled/shredded/press)	93.60	Approved as recommended by DIPP vide OM No. 9/16/2017-TSW dated 09.10.2017 and MoEF & CC vide O.M. 23-30/2015-HSMD dated 11.01.2018.
RA Vijayawada may issue the import authorization to the applicant for import of 2500 MT of used rubber tyres and tubes scrap (multi-cuts/shredded) (Loose or Press Baled) for manufacture of reclaimed rubber/crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC O.M. No. 23-30/2015-HSMD dated 11.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Vijayawada.					
89.	M/s. Chloride Metals Ltd, Pune 01/53/4864/AM18/C-17/IC	03.10.17	6,000 MTs of Waste Lead Acid Batteries Scrap (ISRI:Rains)	4500	Approved as recommended by DIPP vide OM No P-47012/9/2018-TSW dated 22.01.2018 and MoEF&CC vide OM No. 23-212/2013-HSMD dated 17.01.2014 and - dated 18.09.2015
RA Pune may issue the import authorization to the applicant for import of 6000 MT of Waste Acid Batteries (ISRI Code RAINS) Scrap (crushed/broken) for recycling/reprocessing of lead from GCA for a CIF value of Rs. 45,00,00,000/- (USD 69,00,000) subject to the conditions mentioned in the MoEF&CC OM No. 23-212/2013-HSMD dated 17.02.2014 and 18.09.2015 as well as with actual user condition besides other usual conditions of import authorization. The import is also subject to the condition that the importer will obtain Pollution Certificate from concerned State Pollution Control Board. The enclosures will be sent by e-mail to the applicant and RA Pune.					
90.	M/s. Sunflex Recycling Pvt. Ltd, Ahmedabad 01/53/8/5782/AM18/S-58/IC	09.10.17	30,000 MTs. Of Used Rubber Tyres Scrap and Tubes Scrap	2400.0	Approved as recommended by DIPP vide OM No. 9/65/2017-TSW/160 dated 23.10.2017 and MOEF&CC vide OM No. 23-235/2014-HSMD dated 05.01.2018.
RA Ahmedabad may issue the import authorization to the applicant for import of 19199 MT of used rubber tyres /tube scrap (multiple-cuts/shredded) (press baled or loose) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC O.M. No. 23-235/2014-HSMD dated 05.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
91.	M/s. Shree Vinayak Enterprise, Ahmedabad 01/53/8/5781/AM18/S-59/IC	09.10.17	30000 MTs. Of Used Rubber / Tyres Scrap and Tubes Scrap	2400.0	Approved as recommended by DIPP vide OM No. 9/66/2017-TSW/161 dated 23.10.2017 and MOEF&CC vide OM No. 23-232/2014-HSMD dated 05.01.2018.
RA Ahmedabad may issue the import authorization to the applicant for import of 20507 MT of used rubber tyres /tubes scrap (single-cut/Multi-cut/shredded) (press baled or loose) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC O.M. No. 23-232/2014-HSMD dated 05.01.2018 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
92.	M/s. R.S. Rubber Industries, Bhubaneswar 01/53/8/8209/AM18/R-26/IC	01.11.17	4000 MTs of Used Rubber Tyre With Multiple Cuts/Shredded/Granules/ Press Baled	217.60	Approved as recommended by DIPP vide OM No. 9/73/2017-TSW dated 10.11.2017 and MOEF&CC vide OM No. 23-262/2013-HSMD dated 05.01.2018.

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CLA New Delhi may issue the import authorization to the applicant for import of **2920 MT of used rubber tyre (multiple cuts/Shredded) (Press Baled or loose) for manufacture of crumb rubber** from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC O.M. No. **23-262/2013-HSMD dated 05.01.2018** as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

93.	M/s. Royal Rubbers, Ernakulam, Kerala 01/53/8/13255/AM18/R-33/IC	22.12.17	1000 MTs of Waste, Parings and Scrap of Rubber (other than hard rubber) and Powder and Granules Obtained There form multi cut tyres- Other cut rubbers	92.68	Approved as recommended by DIPP vide OM No. P-47012/14/2017-TSW dated 03.01.2018 and MoEF&CC vide OM No. 23-155/2016-HSMD dated 05.01.2018
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RA Cochin may issue the import authorization to the applicant for import of for import of 89.0 MT of waste, paring & Scrap of Rubber (Other than hard rubber) and Powder & Granules obtained there from Multicut tyres for manufacture of crumb rubber powder from GCA for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM. No. 23-155/2016-HSMD dated 05.01.2018 as well as with actual user condition besides other usual conditions of import author ization. The enclosures will be sent by e-mail to the applicant and RA Cochin.

94.	M/s. Valencia Rubber Tech LLP, Gujarat 01/53/8/15882/AM18/V-22/IC	01.01.18	8000 MTs of Used Tyre & Tubes Scrap in the form of shredded/baled/press with one of multiple cuts	640.00	DIPP vide OM No. P-47012/7/2018-TSW dated 19.01.2018 has informed that firm is a new unit, only trial production in done. The NOC from MOEF&CC has not been submitted and therefore, it is suggested that the same may be requested from the firm. Comments sought from MoEF&CC on 05.01.2018
95.	M/s. Vellis Rubber Industries, Chittoor, Andhra Pradesh 01/53/8/16198/AM18/V-21/IC	03.01.18	15000 MTs of Used Rubber Tyres Scrap/Tubes scrap	1200.0	DIPP vide OM No. P-47012/3/2018-TSW dated 17.01.2018 has requested the firm for production of end product vis-a vis consumption of used rubber scrap from start of production to till date duly certified by the chartered accountant and NOC from MoEF&CC. Recommended by MOEF&CC vide OM No. 23-82/2016-HSMD dated 05.01.2018
96.	M/s. Cummins Technologies India P. Ltd, Pune 01/53/8/12992/AM18/C-24/IC	12.12.17	02 Nos. of Used Telemetry Shaft & Wheel	.44	Approved as recommended by DIPP vide OM No. P-47012/11/2018-TSW dated 17.01.2018 and DHI vide letter No. TSW(B) 2/13/2017 dated 26.12.2017

RA Pune may issue the import authorization to the applicant for import of 01 No. of each of used Telemetry Shaft & wheel (Part Nos. T000455 and T000495) from UK for testing purpose for a CIF value of Rs. 44,000/- (GBP 500) subject to actual user condition besides other usual conditions of import authorization.

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97.	M/s. Larsen & Toubro, Kolkata 01/53/8/15277/AM18/L-11/IC	26.12.17	H-Beam & Deck Plate	4556.0	Approved as recommended by DIPP vide OM No. P- 47012/12/2018-TSW dated 31.01.2018 and comments dated 11.01.2018 of Ministry of Steel.
RA Kolkata may issue the import authorization to the applicant for import of H-Beam and Deck (quantity and description as per ANF 2M) from South Korea and China for a CIF value of Rs. 45,56,59,849.80 (USD 6967276) subject to the condition that the entire quantity of these specific items meets the applicable safety & quality norms of this awarded project and these items will be utilized by the firm only for the particular project as awarded to them by MMRDA besides other usual conditions of import authorization.					
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
98.	M/s. Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16 Comments awaited from MoEF&CC.
99	M/s. Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 Kgs of Carbon tetra chloride	17.19	Comments sought from D/o C&PC on 06.04.16 Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16
100.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
101.	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
102.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
103.	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1 Trichloroethane	7.20	Comments sought from D/o C & PC on 04.07.16
104.	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from C&PC and MOEF&CC on 24.10.16. A copy of application has been again sent to MoEF&CC.
105.	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from D/o C & PC and MOEF&CC on 24.10.16, a copy of application has been again sent to MoEF&CC.
106.	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from C&PC and MOEF&CC on 06.12.2016
107.	M/s. Saaryay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17

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108	M/s. MM Aqua Technologies Ltd. , Gurgaon 01/53/162/MISC/AM17/M-42/IC	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC & MoEF&CC on 8.03.17
109	M/s. Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEF&CC on 29.03.17
110	M/s. RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial of PVC Films	167.5	Comments sought from D/o C&PC and MoEF&CC on 29 03.17
111	M/s. Aerocom Cushions Pvt Ltd., Nagpur 01/53/8/258/AM18/A-16/IC	26.04.17	300 MT of PU Foam Scrap Grade-A	71.42	Comments sought from MoEF&CC on 29.5.2017 DIPP vide OM No. 9/38/2017- TSW dated 13.06.2017 has suggested to seek comments from D/o C&PC. Comments sought from D/o Chemicals & Petrochemicals
112	M/s Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/563/AM18/G- 20/IC	01.08.17	15000 Kgs. of Asahiklin AK-225 (HCFC- 225/ca/cb)	48.60	The applicant firm has informed that they have imported item under ITC(HS) Code 29037500 instead of 29037900. Since MoEF&CC as well as D/o C&PC have given NOC for import of Asahiklin AK-225 (HCFC-225) under IT(HS) Code 29037900, the matter referred to them again.
113.	M/s. Saloni Industries, Perundurai, Dist, Erode 01/53/8/7589/AM18/S-67/IC	25.10.17	450.000 MT of Polyurethane (PU) Foam Scrap	130.0	Comments sought from C&PC and MOEF&CC on 23.11.2017
114.	M/s. Digichem Industries, Mumabi 01/53/8/12716/AM18/D-24/IC	05.12.17	70 MT. OF Barbituric Acid	272.00	Comments sought from C&PC on 12.12.2017
Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
115.	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	D/o Electronics & Information Technology vide letter dated 01.06.2017 has sought information from the firm
116	M/s. Agile Electric Sub Assembly Pvt. Ltd. , Chennai 01/53/00552/AM17/A-4/IC	15.04.17	4 no of Automatic data Processing Machines and Unites	3.3	Comments sought from Deity on 15.5.17
117.	M/s. Change Makers Society, New Delhi 01/53/8/10232/AM18/C- 21/IC	15.11.17	Secondhand Computer & CPU (40 nos. of Dell Precision T 3400 Convertible Mini Tower Processor E6850 & 35 Nos. of Dell Ultra Sharp U2412M Black IPS Panel)	7.65	Comments sought from MoEF&CC & Diety on 30.11.2017
118.	M/s. Roche Products (India) P. Ltd, Mumbai 01/53/8/14039/AM18/R-35/IC	18.12.17	Used IT Equipment	15.23	Comments sought from Diety, DIPP and MOEF on 2.1.18.

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119.	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Diety 5.1.2018
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
120.	M/s Krishna Antioxidants Pvt. Ltd. , Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 KGS of HCFC-141B (1,1-DICHLORO-1-FLUOROETHANE)	53.60	MOEF &CC(O) vide OM No. 11/2/2017-OC dated 21.12.2017 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of HCFC-141b. The same needs to be provided for further processing the case.
121.	M/s. Cipla Limited, Mumbai 01/53/162/Misc/AM18/C-16/IC	04.09.17	400 Kgs of Bromofluoromethene	387.00	MoEF&CC(Ozone Cell) vide OM F.No. 11/16/2017-OC dated 13.12.2017 has pointed out that ITC(HS) Code mentioned in the application is not in conformity with ITC(HS) Codes issued n 2012.Also the nature of use (feedstock or controlled) of BFM which is intended to import needs to be provided. D/o Pharma vide OM File No. 36012/7/2017-PI-Norms dated 2.11.2017 has sought justification from the firm for applying for import of 400 Kg BFM as consumption during 2016-17 was only 20.30 Kg. The above views of the department has been conveyed to the firm.
122.	M/s. Expanded Polymer Systems, Pvt Ltd, Navi Mumbai 01/53/8/4056/AM18/E-12/IC	25.09.17	1000 MTs. Of Dichlorofluoroethane (HCFC-141B)	2310.0	MoEF&CC(O) vide OM No. F.No. 11/2/2017-OC dated 6.11.2017 has conveyed to the firm that it needs to get registered under Ozone Depleting Substances Regulation & control) rules, 2000 and its amendments as importer of HCFC-141b. The firm vide letter dated 5.12.2017 has submitted the above document to MOEF&CC).

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123.	M/s. Piramal Enterprises Ltd, Telanagana 01/53/8/6924/AM18/P-21/IC	17.10.17	126 MT TFEC(HCFC R133A)	421.65	MOEF&CC(O) vide OM No. 11/2/2017-OC dated 21.12.2017 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10 A as importer of TFEC (HCFC R 133A). The same needs to be provided for further processing the case. The reply received from the firm forwarded to MoEF&CC on 4.1.2018
124.	M/s. Newage Fire Protection Engineers P. Ltd, Mumbai 01/53/8/7273/AM18/N-29/IC	25.10.17	20,000 Kgs. of Bromotrifluoromethane (Halon 1301 Gas) Recycled	183.40	MoEF&CC vide O.M. No. 11/5/2012-OC dated. 15.01.2018 has conveyed to the firm that the ITC (HS) code mentioned in the application is not in conformity with ITC (HS) codes issued in 2012. The same maybe corrected by the applicant.
125.	M/s. Aarti Industries Ltd, Mumbai 01/53/8/10454/AM18/A-51/IC	16.11.17	50.10 Kgs of Bromofluoromethane	709.68	Comments sought from Pharma on 20.11.2017 Recommended by MoEF&CC vide OM No. 11/16/2017-OC(Part-I) dated 25.01.2018
126.	M/s. Aarti Industries Ltd Mumbai 01/53/8/10455/AM18/A-52/IC	16.11.17	54 Kgs. of Bromofluoromethane	49.85	Comments sought from Pharmas on 20.11.2017 Recommended by MoEF&CC vide OM No. 11/16/2017-OC(Part-I) dated 25.01.2018
127.	M/s. Industrial Foams Pvt. Ltd, New Delhi 01/53/8/14009/AM18/I-24/IC	18.12.17	200MT of HCFC 141 B	393.00	Comments sought from MOEF&CC(O) on 2.1.2018
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
128.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF&CC on 31.03.2016.
129.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.04.16	40 M.T. of Saussurea Lappa	12.99	Rejected as the committee noted that Appendix I of CITES prohibits import of Saussurea Lappa.
130.	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF&CC (WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
131	M/s A&S Creations New Delhi 01/53/8/1123/AM18/A-33/IC	24.08. 17	Enhancement of quantity from 4nos to 6nos of MOD-500 collars,	1.73	Approved as recommended by MoEF& CC(WL) vide OM No. 3-57/2017/WL Dated 03.11.17 (Ex-post facto approval)

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132.	M/s. Shri Joseph Xavier, Kerala 01/53/8/1998/AM18/J-15/IC	06.09.17	01 Crate of Hunting Trophies	1.20	MOEF&CC(WL) vide OM No. 3-12/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 no. of Crate of Hunting Trophies from South Africa.
133.	M/s. Shri Renju Karian, Kerala 01/53/8/1999/AM18/R-22/IC	06.09.17	01 Crate of Hunting Trophies	1.59	MOEF&CC(WL) vide OM No. 3-11/2018/WL dated 17.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Kerala, Trivandrum from the applicant for import of 01 nos. of Hunting Trophies from South Africa.
134.	M/s. Raizada Exports, Delhi 01/53/8/2086/AM18/R-23/IC	06.09.17	1000 MT of Kuth (Saussurea Lappa)	3300.	Rejected as committee noted that Appendix I of CITES prohibits import of Saussurea Lappa.
135.	Mr. Rajat Singh Shekhawat, Jaipur 01/53/8/8198/AM18/R-27/IC	01.11.17	01 no. of Stag Head with Horn Trophy	.90	Comments sought from MOEF&CC (WL) on 3.11.2017 MOEF&CC (WL) vide letter No. 3-69/2017/WL dated 18.12.2017 has sought certain clarification from Wildlife Institute of India Dehradun .
136.	M/s. G. Amarender Reddy, Hyderabad 01/53/8/10578/AM18/G-33/IC	15.11.11	3 Nos. of Taxidermy Animal Mounts	.27	MoEF&CC (WL) vide OM No. 3-10/2018/WL dated 18.01.2018 has requested to obtain the recommendation of Chief Wildlife Warden, Government of Telangana, Hyderabad from the applicant for import of 03 nos. of Taxidermy Animal Mounts form Greenland
137.	M/s. Bannerghatta Biological Park Bannerghatta, Bangalore 01/53/8/13524/AM1/B-19/IC	12.12.17	01 Male & 01 Female African Lion and 02 Male & 03 Female Eland	1.00	Comments sought from MoEF&CC(WL) and DAHD&F on 19.12.2017
138.	M/s. Padmaja Himalayan Zoological Park, Darjeeling, WB 01/53/162/Misc/AM18/P-28/IC	14.12.17	2 Nos. of Red Panda (1 male & 1 female)	0.00	Recommended by DAHD&F vide OM No. 110-118/2017(NF-T) dated 17.01.2018 Comments sought from MOEF & CC (WL) on 22.12.2017
139.	M/s. Hi Tech Advance Products, Indore 01/53/8/15531/AM18/H- 24/IC	21.12.17	Veterinary Equipment / Tranquilizer Equipment/CO2 Injection Rifle and accessories	12.59	Comments sought from MOEF&CC (WL) 5.1.2018

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140.	M/s. Wildlife Institute of India, Dehradun 01/53/162/Misc/AM18/W-6/IC	27.12.17	08 Nos. of GPS Collar	18.17	Comments sought from MOEF&CC (WL) 5.1.2018
PART- 9 D/o Heavy Industry					
141.	M/s. Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/8/1454/AM17/V-34/IC	21.03.17	100 MTs of Tungesten Scrap	1500.0	D/o Heavy Industry has sought certain information from the firm. The same has been communicated to the firm. DHI representative stated that comments of M/o. Mines may be obtain
142.	M/s. Volkswagen Group Sales India P. Ltd, Mumbai 01/53/8/445/AM18/V-6/IC	05.07.17	1754 Nos. of car parts of Porche	3681.4 2	Comments received from DHI vide F. No. TSW(B)-2/10/2017 dated 16.01.2018. The committee decided to examine the case on file
Part-10 Ministry of Home Affairs (MHA)-Prov. Division					
143	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.01.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
144.	M/s. OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.01.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
145.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
146.	M/s. Rolta India Ltd, Munbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide U.O. dated 15.03.17 has sought information from security agencies.
147.	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	04.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
148.	M/s. National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	09.11.16	140 Nos. of Simuntion Systems	343.25	Comments sought from MHA on 24.11.2016
149.	M/s. Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.7 4	Comments sought from MHA 06.12.2016

A822

150.	M/s. Alpha Design Technologies Pvt. Ltd. , Bangalore 01/53/8/1122/AM17/A-60/IC	06.01.17	12 nos of corner Shot CSM Model-FN57	37.92	MHA vide Letter No. 13012/01/16-Prov.II dated 07.02.17 has sought information from the applicant. MHA vide UO No. IV-24011/11/2013-Prov-I dated 10.1.18 has informed that reminder is being issued to security agencies and SFF for clarification regarding the credentials of the firm involved in the matter on 21.12.2017
151.	M/s. Tonbo Imaging India Pvt. Ltd. , Bengaluru 01/53/8/1185/AM17/T-35/IC	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Comments sought from MHA 24.1.2017
152.	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000 nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA.
153.	M/s. Kraska Zone Training Pvt. Ltd., Navi Mumbai 01/53/8/1448/AM17/K-31/IC	29.03.17	105400 "Paintball Markers"	505.08	MHA vide their OM dated No.V 11026/28/2017-Arms dated 23.6.2017 has informed that as per Schedule I of the Arms Rules 2016, though paintball markers or paint ball guns having muzzle energy less than 90 m/s or less than 300 ft/s (300 fbs) do not fall under the category of arms. However, as per Rule 84(2), for sale, transfer and keeping for sale or transfer of all types of air weapons inter-alia including paintball markers shall only be through authorised arms or ammunition dealers/air weapon dealers having dealer license in Form VIII A from the competent authority concerned. MHA, vide OM dated 08.12.2017 has been requested to clarify issues raised by the applicant.
154.	M/s. National Security Guard, New Delhi 01/53/8/1324/AM18/N-4/IC	26.04.17	8 set of Multipurpose Long Range Surveillance Camera	337.42	Comments sought from MHA 1.5.17
155.	M/s. Vikas Verma, New Delhi 01/53/8/447/AM18/V-7/IC	05.05.17	2 Nos. of 30/06 Bore Rifle with Conversion kit and Accessories	8.88	Comments sought from MHA (Arms Division) on 14.07.17
156.	M/s. Gagandeep Singh Dhawan, New Delhi 01/53/8/405/AM18/G-15/IC	16.05.17	2 Nos. of 357 Sig Pistol with Coverion kit	4.50	Comments sought from MHA (Arms Division) on 11.07.2017

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157.	M/s. National Security Guard, New Delhi 01/53/8/321/AM18/N-8//IC	26.05.17	1 SIG 7167.62 NATO Semi 16 inch and 1MPX 9mm, 8 Inch Autor	3.92	Comments sought from MHA on 01.06.2017
158.	M/s. National Security Guard, New Delhi 01/53/8/349/AM18/N-10/IC	05.06.17	2 Set of Multipurpose Long Range Surveillance Camera	84.35	Comments sought from MHA on 07.06.2017
159.	Addl. Director General Of Police, Operation (OCTOPUS) Anhra Pradesh 01/53/8/568/AM17/A-31/IC	02.08.17	Glock-26 (9x19mm) Pistol (Gen4) each with 9mm Magazine-02. Speed Loader-01 no.- Cleaning Brush-01no. Cleaning Rod-01 no.	.95	Comments sought from MHA (Arms Division) on 4.8.2017
160.	M/s. General Manager (Airport Systems), Airport Authority of India , New Delhi 01/53/8/648/AM18/G-22/IC	21.08.17	18 Nos. of Water Jet Disrupter Model : WJD-1 including 720 Nos. of Cartridges	196.08	Comments sought from PM Division of MHA on 25.08.2017. Application sent to IS-II Division of MHA on 22.9.2017 as suggested by PM Division of MHA. The PM Division of MHA vide letter No. IV-24011/11/2013-Prov-I dated 24.11.2017 has informed that if the import item is used by CISF, the case may be forwarded to them along with End User Certificate and supply Order duly attested by IG (Prov), CISF for issuing NOC. The committee decided to seek End User Certificate and supply Order duly attested by IG (Prov), CISF for the firm. The End User Certificate sent by AAI has been forwarded to MHA
161.	M/s. Skypoint Apparatus, Coimbatore 01/53/8/4152/AM18/S-55/IC	10.10.17	06 Nos. of Night Scout Night Vision Binocular	.60	MHA vide U.O.IV-20011/13/2017-Prov-I-2584 dated 8.11.2017 has sought certain information from the firm. the same has been forwarded to the firm. MHA vide UO No. IV-20011/13/2017-Prov-I dated 05.01.2018 has requested Karnataka police to clarify : i) It is learnt that the procured items from China were delivered to Kodagu police and tiems have been received by SP office, Kodagu, Karnataka police on 01.06.2017. whereas, as application form import of 06 nos. Scout night vision Binocular received by this

A876

					division on 13.10.2017 i) Karnataka police may clarify under which rule the above restricted items imported and received by them on 01.06.2017 without resorting NOC from MHA.
162.	M/s. Additional Director General of Police (P&P) Chhattisgarh 01/53/8/8011/AM18/A-50/IC	31.10.17	2000 NOS. OF 40x46mm Arsenal Round with RLV-P Practice Grenade and 6000 nos. 40x46mm Arsenal Round with Fragnetation Jump Grenade	391.5	Approved as recommended by MHA vide ID No. IV-13012/01/16-Prov.II Dated 21.12.17 (Ex-post facto approval)
163.	M/s. Cine City Photo Equipment P. Ltd, Chandigarh 01/53/8/12984/AM18/ C-23/IC	07.12.17	One Flysky FS-T6	.39	Comments sought from MHA (IS Div/Arms Section) & DoT on 12.12.2017

Part-11 Defence Research & Development Organisation (DRDO)

164.	M/s. Sonar Marine Consultant Pvt. Ltd, Mumbai 01/53/8/479/AM18/S-32/IC	13.07.17	Parachute Rocket Red, Hand Flare Red, Smoke Float Orange, Mob-Signal S/L, Line Thrower (LTR)	105.59	DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 23.08.2017 has recommended the proposal subject to NOC from DDP/MoD. The application of the firm has been forwarded to DDP. DDP(Prod-III) Section has returned the application stating that it may be sent to CPO(DIP)/DDP. Accordingly, matter referred to CPO.
165.	M/s. Rangsons Defence Solutions Pvt. Ltd, Bangalore 01/53/8/538/AM18/R-15/IC	24.07.17	01 Nos. of X-Band Radar Transponder	3.50	MHA(IS-II Division) vide OM No. V-11026/106/2017-Arms dated 30.10.2017 has informed that for import of these arms and ammunition, a license in Form X is mandatory, the licensing authority of which is Central Government in the Ministry of Home Affairs. Moreover, it is to say that as per Arms Rules 2016 Schedule II, Category 7 (a) for sale, transfer or test, a licence in Form VIII is mandatory, the competent authority of which is State. Comments sought from DRDO on 15.12.2017
166.	M/s. Surya Telecom Pvt. Ltd, Panchkula 01/53/8/652/AM18/S-48/IC	21.08.17	01 No. Of Night Vision Device	1.21	DRDO vide OM No. DIC/SCOMET/4802/M/17 dated 19.09.2017 has recommended the proposal subject to NOC

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					from DDP/MOD. The application of the firm has been forwarded to DDP
167.	M/s. The Tata Power Company Ltd, Bangalore 01/53/8/12718/AM18/T-26/IC	05.12.17	01 no. of Skystar 180 Aerostat, 01 no. of Air Vehicle for Aerostat and 01 no. of Launch /Mooring System	112.48	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 29.12.2017
RA Bangalore may issue the import authorization to the applicant for import of 01 no. of Skystar 180 Aerostat, 01 no. of Air Vehicle for Aerostat and 01 no. of Launch /Mooring System for Aerostat from RT LTA Systems Ltd, Yavne, Israel for a CIF value of Rs 1,12,84,005/- (USD 13,7000) for supply to Border Security Force (BSF) subject to usual conditions of import authorization.					
168.	M/s. Larsen & Toubro Ltd, Mumbai 01/53/8/12677/AM18/L-9/IC	06.12.17	02 Nos. of ED2605C Radar and 12 Nos. of Muzzle Velocity Radar (MVR) ED2605c	127.75	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 29.12.2017
RA Mumbai may issue the import authorization to the applicant for import of 02 nos. of ED2605C Radar and 12 nos. of Muzzle Velocity Radar (MVR) ED2605C from South Africa for a CIF value of Rs 1,27,75,000/- (USD 1,82,500) subject to actual user condition besides other usual conditions of import authorization.					
169.	M/s. Kawach Instruments & Chemtex, Noida 01/53/8/15582/AM18/K-31/IC	29.12.17	Hexafluoroethane	7.23	Clarification sought from DRDO and the applicant on 16.01.2018
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
170	M/s Tata Motors Ltd. Mumbai 01/53/8/868/AM17/T-21/IC	04.11.16	220,000 Liter BS EN 0590 GRADE E WINTER DIESEL (2010374)	131.68	M/o P&NG vide OM dated 27.06.17 has sought information from the firm, the information received from the firm dated 27.06.2017 has been forwarded to M/o. PNG on 04.09.2017 ministry of P&NG vide OM No. P-19011/10/2015-Sup dated 12.10.2017 asked the firm to provide the specifications of BS N0590 Grade E -Winter Grade Diesel (2010374). The firm vide letter dated 23.11.2017 submitted the information. this has be forward to M/o. P&NG on 18.12.2017
171.	M/s. Honda Motorcycle and Scooter India Pvt. Ltd, Gurgaon 01/53/8/465/AM18/H-14/IC	06.07.17	1824 Kgs. of "CEC-Legislative Fuel RFO2-03 OXY.CONT<0.1% (Euro IV Gasoline)	5.33	M/o. P&NG vide OM dated 01.08.2017 has sought information from the firm
172.	M/s. Renault Nissan Automotive India Pvt Ltd Kanchipuram, 01/53/08/506/AM18/R-12/IC	17.07.17	4600 Ltr. Of CEC RF-02-03 DRUM 200 L - Gasoline, 1800 Ltr. of UGL E10 EURO 06 CERT D200L-Gasoline, 2600 Ltr. of CEC RF-06-03 DRUM 200 L - Diesel, 800 Ltr. Of DIESEL B 7 EURO6 cert D200L - Diesel	17.49	M/o. P&NG vide OM No. - 12019(11)/69/2017-Sup dated 9.11.2017 has requested the firm to provide the technical specifications of the items proposed to be imported. The information received from the firm has been forwarded to D/o P&NG on 10.1.2018.

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173.	M/s. Honda Motorcycle and Scooter India P.Ltd, Gurgaon 01/53/8/8576/AM18/H-21/IC	03.11.17	1591 Kgs. of CEC-legislative Fuel RF02-08 E5 (Euro V Gasoline)	9.84	Recommended as per M/o P&NG vide OM No. P-12019(11)/98/2017-Sup./(C-20389) dated 22.01.2018, subject to approval by the competent authority.
174.	M/s. Volkswagen Inida Pvt Ltd, Mumbai 01/53/8/11905/AM18/V-18/IC	20.11.17	200000 Ltrs. Of first-Fill Diesel Fuel	119.34	Recommended as per M/o P&NG vide OM No. P-12019(11)/99/2017-Sup./(C-20416) dated 01.02.2018, subject to approval by the competent authority.
175.	M/s. Jet Airways (India) Limited, Mumbai 01/53/8/12160/AM18/J-17/IC	29.11.17	2,00,000 MT of ATF	100000	Comments sought from M/o. P&NG on 16.01.2018.
176.	M/s. Numaligarh Refinery Ltd, Assam 01/53/8/13060/AM18/N-35/IC	12.12.17	4 Ltr. of Residual Fuel Oil and 4 Ltrs. Of Motor gasoline	.02	Recommended as per M/o P&NG vide OM No. P-12019(11)/100/2017-Sup./(C-21579) dated 01.02.2018, subject to approval by the competent authority.
Part-13 Department of Telecommunications (DoT)					
177.	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm.
178.	M/s. Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	1nos of Raymarine RD418D	1	Comments sought from DOT on 15.12.2016
179.	M/s. L&T Hydrocarbon Engineering Ltd. , Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	1nos of 125 W NDB transmitter with complete accessories	18.34	Comments sought from DOT on 27.2.2017
180.	M/s. Morumugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.02.17	1 no of Radar System With Transeivers (2 nos.) and antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range - 12 nautical miles & (b) 1 no. short range -5 nautical miles	225.69	Comments sought from DOT 15.3.2017
181.	M/s. Navicom Technology International Pvt. Ltd. , Mumbai 01/53/8/0021/AM18/N-2/IC	11.04.17	2 Nos of Raymarine RD418D	1.0	Comments sought from DOT on 26.04.17
182.	M/s. Procomm Professional Communications, Mumbai 01/53/8/15345/P-31/IC	27.12.17	3 Nos. of Non Directional Beacon	15.76	Comments sought from DoT 5.1.2018
Part-15 Directorate General of Civil Aviation (DGCA)					
183.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16.

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184.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
185.	M/s. Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	09.11.16	200 nos of Capa Cartridges and 5 nos of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
186.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/825/AM17/G-19/IC	11.11.16	1 nos of Gyroplane	--	Clarification sought form the applicant on 09.11.2016. Reply is awaited from the firm. Considering the time taken to clarify the issue the committee decided to close the case.
187.	M/s. Shri A. R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.05.17	1 Drone DJI Inspire 2 Camera	2.01	DGCA. Vide UO No. 05-13/2014-AED-Vol-III dated 14.06.2017 has informed that they have sought from the applicant.
188.	M/s. Sky Wanderers Pvt. Ltd, Ahmedabad 01/53/8/1703/AM18/S-52/IC	31.08.17	One Hi Flyer-tethered helium Balloon	Nil	DGCA vide OM No. 14027/01/2016-AT-I (pt.) dated 17.10.2017 has conveyed to the firm that permission for import of Balloon (Hi Flyer-Tethered Helium Balloons Envelope) with spares has not been received in their office. The firm is advised to submit its request as per air transport circular 2/2017, which is available on DGCA website.
189.	M/s. Dataset Solutions, Hyderabad 01/53/8/2585/AM18/D-19/IC	13.09.17	Unmanned Ariel Vehicle (UAV)	9.77	DGCA vide OM No. U. O. No. 05-2/2015-AED dated 15.12.2017 informed that aircraft rules, 1937 have been amended to regulate remotely piloted aircraft system (RPAS), which is a subset of Unmanned aircraft system. Subsequently a Draft Civil Aviation Requirement (CAR) on civil use of RPAS has been uploaded in DGCA website on 1 st November 2017 for public comments for 30 days. The comments received from stakeholders & individual are being examined and the CAR will be finalized and notified on DGCA website. Till such time, the existing rules will remains effective.
190.	M/s. Elcomponics Aerob Technologies India P.Ltd, Noida 10/53/8/5110/AM18/E-13/IC	03.10.17	01 no. of Super Cam S250	54.00	Comments sought from DGCA on 26.10.2017
191.	M/s. Sakura Geoinformation Software Research P. Ltd, Chennai 01/53/8/7485/AM18/S-64/IC	25.10.17	01 no. of UAV Ebee (A Ready to deploy Drone with a Modular	4.93	DGCA vide OM No. U. O. No. 05-2/2015-AED dated 15.12.2017 informed that aircraft

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			Wingdesign)		rules, 1937 have been amended to regulate remotely piloted aircraft system (RPAS), which is a subset of Unmanned aircraft system. Subsequently a Draft Civil Aviation Requirement (CAR) on civil use of RPAS has been uploaded in DGCA website on 1 st November 2017 for public comments for 30 days. The comments received from stakeholders & individual are being examined and the CAR will be finalized and notified on DGCA website. Till such time, the existing rules will remains effective.
192.	M/s. Nerve Centrex Software (india)P. Ltd, Bangalore 01/53/8/8466/AM18/N-30/IC	23.11.17	01 no. of Long Range UAV/Drones DT26X Surveillance	206.09	DGCA vide OM No. U. O. No. 05-2/2015-AED dated 15.12.2017 informed that aircraft rules, 1937 have been amended to regulate remotely piloted aircraft system (RPAS), which is a subset of Unmanned aircraft system. Subsequently a Draft Civil Aviation Requirement (CAR) on civil use of RPAS has been uploaded in DGCA website on 1 st November 2017 for public comments for 30 days. The comments received from stakeholders & individual are being examined and the CAR will be finalized and notified on DGCA website. Till such time, the existing rules will remains effective.
193.	M/s. Lulu International Shopping Mall P. Ltd, Kochi 01/53/8/14034/AM18/L-10/IC	18.12.17	01 No. AW 109 Grand New Helicopter	NA	Approved as recommended by DGCA vide letter No. 5-2590/2017-AI(2) dated 30.11.2017
RA Cochin may issue the import authorization to the applicant for import 01 No. of AW109 Grand new Helicopter under private category from UK for a CIF value of Rs. 44,00,00,000/- (USD 69,00,000) subject to the conditions mentioned in the DGCA letter No. 5-2590/2017-AI(2) dated 30.11.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.					
194.	M/s. Indian Institute of Technology Bombay, Mumbai 01/53/8/16075/AM18/I-25/IC	03.01.18	01 No. of Drone	1.19	Comments sought from DGCA 5.1.2018
195	Mr. Kirti Vardhan Singh, Delhi 01/53/8/162/Misc/AM18/K-14/IC	17.01.18	01 no. of Powered Hang Glider (MSN:T-17036)	13.72	Approved as recommended by DGCA vide letter No. 10-02/2015-A(1) dated 21.12.2017.
CLA New Delhi may issue the import authorization to the applicant for import 01 no. of Powered Hang Glider (MSN:T-17036) from M/s. Air Creation, 615 Route De Laerodrom 07200 LANAS, France under private category for a CIF value of Rs 13,72,992/- (USD 17,379) subject to the conditions mentioned in the DGCA vide letter No. 10-02/2015-A(1) dated 21.12.2017 as well as with					

AS22

actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)

196.	M/s. Sri Balaji Steels, Tiruppur 01/53/8/609/AM18/S-45/IC	14.08.17	1000000 Nos. of Used Jute Bags	72.60	Comments sought from M/o. Textiles on 30.08.2017
197.	M/s. Pooja Polymers, Mumbai, 01/53/8/1602/AM18/P-16/IC	31.08.17	"100 MT of All Type 's of Aramid Textile Waste and 100 MT All Type's of Technical Textile Waste"	70.00	Comments received from Ministry of Textiles OM No. 10/16/2017-R&D dated 03.01.2018 of Ministry of Textiles. The committee decided to seek technical specification of the item from the firm.
198.	M/s. Dipen Overseas, Anand (Gujarat) 01/53/8/6880/AM18/D-23/IC	17.10.17	6000 MT of Used Jute Bags	1125.0	Comments sought from M/o. Textile on 30.10.2017
199.	M/s. Ajay Traders Anand Gujarat 01/53/8/6878/AM18/A-43/IC	03.11.17	"1000MT of Empty Used Gunny Sack and Sisal Bag for Recycle"	18.50	Comments sought from M/o. Textile on 3.11.2017

Part-17 Department of Food & Public Distribution (D/o Food & PD)

200.	M/s. Amway India Enterprise Pvt.Ltd., New Delhi 01/53/8/152/AM18/A-9/IC	02.05.17	60 MT of Fish Lipid Oil	600.00	Department of Pharma vide OM No. 36012/03/2017-PI-Norms dated 12.07.2017 has informed that since the product to be imported does not pertain to Pharmaceuticals or medical devices, they have no comments in the matter. The firm vide e-mail dated 11.08.2017 has forwarded the copy of Import Permit from Department of Animal Husbandry, Dairying & Fisheries. In light of the import permit, the committee observed that no import license/authorization from DGFT is required as the item under the ITC(HS) code 15042020 is freely importable. As decided in the EFC Meeting dated 21.09.17, comments have been sought from M/o Health & Family Welfare, D/o Food & PD and FSSAI on 28.09.17. D/o Food & PD has conveyed on 6.11.2017 that the item is not dealt by them. M/o H&FW and FSSAI has been reminded on 30.11.2017
201	M/s Noor Nishan INC.New Delhi 01/153/8/16398/AM18/N-14/IC	08.01.2018	Thai Rice (Jasmine/glutinous/(Sticky/black)-300 MT, Sushi Rice(Medium grain)-250	388.09	Recommended for 500 MT as per D/o Food OM dated 24.07.2017 and dated 11.11.2017, subject to approval

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			MT, Arborio Rice- 200 MT		by the competent authority..
202	M/s Saksham Impex Pvt. Ltd, New Delhi 01/53/8/17662/AM18/S-80/IC	16.01.2018	Arborio Rice(Oryza Satiya)(Long Grain) 470.40 MT	438.6	Recommended as per D/o Food OM dated 24.07.2017 and dated 11.11.2017, subject to approval by the competent authority.
203	M/s. DSM Nutritional Products India P.Ltd, Mumbai 01/53/8/15544/AM18/D-29/IC	21.12.17	2200kgs. of MEG-3 1812 TG Oil 190 KG MEF; 0.200 kgs. MEG-3 1812 TG Oil 0,1 KG BTS; 980. OF MEG-3 3626 EE LC Oil 190 KG MEF & 0.200 kgs. MEG-3 3626 EE LC Oil 0,1 KG BTS	17.59	Comments sought from P&NG 05.01.2018. The committee decided to seek comments from D/o. Food & Public Distribution as the items of import are edible.
Part-18 Petroleum & Explosives Safety Organization (PESO)					
204.	M/s. Halliburton Offshore Services Inc, Mumbai 01/53/8/13411/AM18/H-23/IC	11.12.17	Explosives	3121.82	Comments received from PESO vide letter No. E-25(38)92/2016 dated 09.1.2018. The committee decided to seek further clarification from PESO.
Part-19-PHARMA					
205	M/s. Ajanta Pharma Ltd, Mumbai 01/53/8/220/AM18/A-14/IC	15.05.17	500 Kgs. of "Chloriodomethane"	42.70	D/o Pharma vide OM No. 36012/4/2017-PL-Norms dated 28.8.2017 has asked the firm to send the status of utilization of chloriodomethane imported along with CA certified figure regarding consumption of chloriodomethane and production of Loteprednol Etabonate for the last 3 years.
206.	M/s. Cadila Helthcare Ltd., Ahmedabad 01/53/8/235/AM18/C-4/IC	17.05.17	4500 Kgs. of "Theophylline Anhydrous 200 M"	79.31	Approved as recommended by Department of Pharma vide OM No. 36012/1/2016-(PI-Norms) dated 17.11.2017 (Confirmation has been received from D/o Pharma)
RA Ahmedabad may issue the import authorization to the applicant for import 4500 Kgs of Theophylline Anhydrous 200 M from Germany for a CIF value of Rs 79,31,250/- (Euro 1,05,750) for manufacture of Theophylline based tablets in different strength subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
207.	M/s. Bakul Pharma Pvt Ltd, Mumbai 01/53/8/2449/AM18/B-11/IC	11.10.17	20,000 Kgs. of 1, 3-Dichloroppranol - 2	24.32	D/o Pharma vide OM File No. 36012/06/2017-PI-Norms dated 03.11.2017 has informed that application of the firm is not complete and in particular the details as per item 16 of Part-B of ANF-2M have not been furnished. The firm vide letter dated 1.12.2017 has submitted its reply.

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208.	M/s. Industrial Metal Powders (India) P. Ltd, Pune 01/53/8/9001/AM18/I-20/IC	07.11.17	10 Nos. (15kgs) of Tia TI RMI Titanium Powder	76.78	D/o. Pharma vide OM No. 36012/1/2017-PI-Norms dated on 28.12.2017 has asked the firm to provide certain information
Part-20 Atomic Energy Regulatory Board					
209.	M/s. International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	Comments again sought from AERB on 22.01.2018
210.	M/s. International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850 MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	Comments again sought from AERB on 22.01.2018
211.	M/s. Jasch Industries Ltd., Delhi 01/53/8/1462/AM18/J-1/IC	23.02.17	10 no. of KR 85 Beat Source 7.4 GBq (200mCi)	20.34	Comments again sought from AERB on 22.01.2018
212.	M/s. Jasch Industries Ltd., Delhi 01/53/8/1463/AM18/J-2/IC	28.03.17	5 no. of KR 85 Beta Source 7.4 GBq (200mCi)	4.72	Comments again sought from AERB on 22.01.2018
213.	M/s. Jasch Industries Ltd, Delhi 01/53/8/561/AM18/J-11/IC	01.08.17	2 Nos. AM-241, Gamma Source 37 GBq (1000mCi) E64444.	8.32	Comments again sought from AERB on 22.01.2018
214.	M/s. Jasch Industries Ltd, Delhi 01/53/8/562/AM18/J-12/IC	01.08.17	21Nos. of Kr-Beta Source 7.4GBq (200mCi), AM-241 Gamma source 11.1 GBq (300mCi) C64444, & Source 111 GBq (3000mCi) E64444	43.20	Comments again sought from AERB on 22.01.2018
PART-21 Miscellaneous					
215.	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	DAHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of DAHD&F. DAHD&F has suggested to forward the application to Etomology Department of Ministry of Agriculture. The committee decided to seek comments from Department of Bio-Technology.
216.	M/s. Mukka Sea Food Industries Pvt. Ltd, Bangalore 01/53/8/430/ AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
217.	M/s. Janatha Fish Meal & Oil Products, Udipi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017.
218.	M/s. Janatha Fish Meal & Oil Products, Udipi	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated

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	01/53/8/700/AM17/J-16/IC				25.10.2016 has forwarded the application to Fisheries Division. A reminder sent to D/o Fisheries on 8.12.2017
219.	M/s. Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri & Co-operation on 28.09.16. A reminder sent to D/o Agriculture, Cooperation & FW on 8.12.2017
220.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-31/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16. A reminder sent to D/o Biotechnology on 8.12.2017
221.	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016. A reminder sent to MSME on 8.12.2017
222.	M/s. SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	05.01.17	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont. copper and 300MTS of other alloys (Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017. A reminder sent to D/o Fertilizers on 3.11.2017. D/o Fertilizer vide OM dated 01.12.2017 has informed that the items such as Brass, Ainc Ash, Slag, ash residues cont. Copper and other of copper alloys (Druid) are not under the purview of D/o Fertilizer. The committee decided to seek comments from Ministry of Steel/Ministry of Mines. MoS has informed that the above item does not fall under that ministry
223.	M/s. National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.04.17	5 African Zika MR 766 & 5 Brazillian Zika Paraiba 2015	Rs.649	ICMR vide letter dated 12.09.2017 has furnished their comments. The applicant has accordingly been asked to respond.
224.	M/s. Maa Shakti Traders, Bihar 01/53/162/MISC/AM18/M-2/IC	12.05.17	800 MTs of Fresh Ginger	160.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 15.5.17. A reminder sent to D/o Agriculture, Cooperation and FW on 8.12.2017
225.	M/s. Nagory Innovative Arts Pvt. Ltd, Kanpur 01/53/8/25/AM18/N-6/IC	18.05.17	Handicraft items (as per ANF-2M)	11.84	MSME vide OM dated 12.07.17 has informed that the product is not regulated by them and have no comments to offer. The committee in its meeting dated 18.08.2017 has directed to seek comments from MOEF&CC (WL). Comments sought from MoEF&CC (WL). A reminder sent to MoEF&CC (WL) on

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					8.12.2017.
226.	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1& Grade 2	395.61	DIPP vide OM No. 9/50/2017- TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017
227.	M/s. Madras Security Printers P.Ltd, Chennai 01/53/8/1276/AM18/M-19/IC	28.08.17	12 M.T of Peper for Secutity Printing (95 GSM Sheet Size 423x795MM, 2.5M.T of Security Paper with Watermark and Thread (95 GSM)Sheet Size 595x920mm	18.73	Rejected as not recommended by Department of Economic Affairs vide OM No. 11/01/2017-Cy. II dated 28.12.2017
228	M/s. Naresh International , Delhi 01/53/8/4584/AM18/N-28/IC	03.10.17	15.500 kg. of Sandalwood (Indonesia)	9.93	MOEF&CC vide OM No. 5- 62/2017-SU dated 29.12.2017 had sought information from the firm. The firm vide letter dated 8.1.2018 furnished the information which had been forwarded to MOEF&CC.
229.	M/s. Deol World Book Company, New Delhi 01/53/8/3731/AM18/D-21/IC	16.10.17	250,000 Kgs of old printed books	37.80	Comments sought from M/o HRD on 16.10.2017. A reminder sent to M/o HRD on 8.12.2017.
230.	M/s. Softgel Healthcare P. Ltd, 01/53/8/9480/AM18/S-68/IC	09.11.17	76000 Kgs. of Salmon Oil Blend 60% Salmon Oil and 40% Fish Oil (Fish Body Oil Refined)	637.5	Comments sought from D/o. Agriculture, Corp& Farmers Welfare on 23.11.2017
231.	M/s. A.M Industrial Enterprises, New Delhi 01/53/8/11904/AM18/A- 53/IC	20.11.17	3 nos. of Night Vision Monocular Make- Bushnell Model- 6X50MM (260150)	.63	Comments sought from Office of the Secretary (Security) on 30.11.2017
232.	M/s. Sandeep Garg & Company Gurgaon 01/53/8/14342/AM18/S-76/IC	18.12.17	500 MT of Old Education Books / Magazine	58.50	Approved as recommended by HRD vide OM No. 11-1/2018- BP dated 19.01.2018

CLA New Delhi may issue the import authorization to the applicant for import 500MT of Old Education Books / Magazine (as per annexure to ANF-2M) from Canada for a CIF value of Rs. 58,50,000/- (USD 90,000) for supply to rural/urban students subject to the conditions mentioned in the HRD vide OM No. 11-1/2018-BP dated 19.01.2018 subject to usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

Import of Gold & Silver Dore

233	M/s. Paraj Exim, Delhi 01/53/8/192/AM18/P-1/IC	04.05.17	5000 Kgs of Gold Dore Bar	150786 .7	The committee decided to examine the case on file.
234	M/s. LKS Bullion (Import & Export) Pvt. Ltd, Ahmedabad 01/53/8/303/AM18/L-3/IC	24.05.17	1 MT of Gold Dore Bar	24000	The committee decided to examine the case on file.
235	M/s. Rail Coach Engineers, Solan 01/53/8/328/AM18/R-7/IC	31.05.17	10 MTs of Gold Dore Bar	251798. 98	The committee decided to examine the case on file.
236.	M/s. Jalan & Company, Delhi 01/53/162/Misc/AM18/J-13/IC	17.08.17	10 MTs of Silver Dore Bar	--	The committee decided to examine the case on file.
237.	M/s. GGC Gujarat Gold Centre Pvt.	31.08.17	50 MTs of Silver Dore	25000	The committee decided to

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	Ltd, Ahmedabad 01/53/162/Misc/AM18/G-26/IC		Bar		examine the case on file.
238.	M/s. Titan Company Ltd, Bangaluru 01/53/8/14131/AM18/T-27/IC	18.12.17	4.000 kgs . of Dore Gold	109569 Lakhs	The committee decided to examine the case on file.
239.	M/s. AJ Gold And Silver Refinery, Hamirpur. (H.P) 01/53/162/Misc/AM18/A-56/IC	19.12.17	20,000 MT. of Gold (Dore) Bars	526680	The committee decided to examine the case on file.
240.	M/s. OM Ganesh Jewellers Pvt. Ltd, Mumbai 01/53/162/Misc/AM18/O-4/IC	20.12.17	15000 Kgs. of Silver Dore Bars	4900	The committee decided to examine the case on file.
241	M/s. Edelweiss Metals Limited, Ahmedabad 01/53/8/16948/AM18/E-18/IC	04.01.18	10 MT of Silver Dore	4,095	The committee decided to examine the case on file.
242	M/s. Augmont Enterprises Private Limited, Mumbai 01/53/8/17021/AM18/A-60/IC	11.01.18	10 MT of Gold Dore	300287	The committee decided to examine the case on file.

5. The meeting ended with vote of thanks to the chair.

A81-9